

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'F', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
MS. MADHUMITA ROY, JUDICIAL MEMBER  
(THROUGH VIDEO CONFERENCING)**

ITA No.671/Del/2009  
Assessment Year: 2002-03

<b>Prem Prakash Choudhary B-178, East of Kailash New Delhi-110065 PAN No. ADHPC7018G (APPELLANT)</b>	<b>Vs</b>	<b>DCIT Central Circle -23 New Delhi (RESPONDENT)</b>
--	-----------	---

Appellant by	Sh. Deepesh Garg, Advocate
Respondent by	Smt. Sushma Singh, CIT DR

Date of hearing:	10/08/2021
Date of Pronouncement:	10/08/2021

**ORDER**

**PER N. K. BILLAIYA, AM:**

This appeal filed by the assessee is preferred against the order of the CIT(A)-III, Delhi dated 31.12.2008 for A.Y. 2002-03.

2. Vide letter dated 09.08.2021 the assessee brought to the notice of the Bench that he has opted the Vivad Se Vishwas Scheme, 2020 to settle the impugned dispute and awaiting form No.3 from the department.

3. The Counsel though moved an application for adjournment but before the Bench agreed to withdraw the appeal with a liberty to recall the appeal if the dispute is not settled under the Vivad Se Vishwas Scheme, 2020.

4. The appeal is accordingly dismissed as withdrawn with a liberty to the assessee to approach this Tribunal if their dispute is not settled under the Vivad Se Vishwas Scheme, 2020 as per the provisions of law.

5. Decision announced in the open court in the presence of both the representatives on 10.08.2021.

Sd/-  
**(MADHUMITA ROY)**  
**JUDICIAL MEMBER**

Sd/-  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

\*NEHA\*

Date:-10.08.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	10.08.2021
Date on which the typed draft is placed before the dictating Member	10.08.2021
Date on which the typed draft is placed before the Other member	10.08.2021
Date on which the approved draft comes to the Sr.PS/PS	10.08.2021
Date on which the fair order is placed before the Dictating Member for Pronouncement	10.08.2021
Date on which the fair order comes back to the Sr. PS/ PS	10.08.2021
Date on which the final order is uploaded on the website of ITAT	10.08.2021
Date on which the file goes to the Bench Clerk	10.08.2021
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	